

**Central Administrative Tribunal
Principal Bench**

**CP No.526/2016
in
OA No.383/2012**

New Delhi, this the 23rd day of January, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Indian Railway Radiographers Association through its General Secretary
Shri Pradeep Sharma
S/o P. N. Sharma
R/o C-2B, Railway Colony,
Vasant Lane,
New Delhi.
2. Arvind Kumar
S/o P. P. Kulsheshtra
Treasurer
R/o 19/21, Railway Colony,
Kishan Ganj,
Delhi 110 007.

- Applicants

(None is present for the applicant)

VERSUS

1. Sh. R. K. Sharma
Secretary
Railway Board,
Ministry of Railways,
Rail Bhawan,
New Delhi.
2. Sh. A. K. Puthia
General Manager
Northern Railway,
Baroda House,
New Delhi.
3. Sh. Pradeep Kumar
Member Staff, Railway Board,
Rail Bhawan,
New Delhi.

.. Respondents.

(By Advocate : Shri R. N. Singh)

: O R D E R (ORAL) :**Justice Permod Kohli, Chairman:**

None for the applicant.

2. Shri R. N. Singh, learned counsel for the respondents has placed on record an affidavit accompanied with copy of an order dated 25.11.2016 passed by Hon'ble High Court of Delhi in W.P. (C) No.11158/2016 which indicates that the operation of the judgment of this Tribunal sought to be implemented has been stayed till the next date of hearing, and the next date of hearing is 20.02.2017.

3. In view of the stay granted by the Hon'ble High Court, the present contempt proceedings are dropped with liberty to the applicant to seek revival in the event the stay order is vacated by the Hon'ble High Court or the judgment of this Tribunal finally survives.

(Nita Chowdhury)
Member (A)

(Justice Permod Kohli)
Chairman

/pj/